

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**R.A. No.14/2016
In
OA No.4309/2014**

New Delhi this the 25th day of January, 2016

**HON'BLE MR. JUSTICE B.P. KATAKEY, MEMBER (J)
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Dr. Santokh Singh
Kothi No.24, Pocket 11-A, Sector 23,
Rohini,
Delhi-110085.Review Applicant

VERSUS

Union of India
Through: Secretary,
Department of Legal Affairs,
Shastri Bhavan,
New Delhi-110001.Respondent

ORDER BY CIRCULATION

BY JUSTICE B.P. KATAKEY, MEMBER (J)

After going through the Review Application as well as the judgment delivered by us in OA No.4309/2014, we do not find any ground to entertain the present Review Application. The same is accordingly dismissed in circulation. No costs.

**(K.N. SHRIVASTAVA)
MEMBER (A)**

**(B.P. KATAKEY)
MEMBER (J)**

Rakesh